

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Ananda Vikatan productions Pvt Ltd
Vs
Fair Beat Herbals Cosmetics Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/1/CHE/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/962(CHE)2024

ORDER

Present: Ld. Counsel Shri. Kaushik Narayanan for the Applicant.

This application has been filed confirming the appointment of IRP as RP. It is stated that the CoC vide resolution dated 26.02.2024 has resolved that the current IRP Ms. R Lalitha be appointed as RP to conduct the CIRP of the Corporate Debtor. Consent and the AFA are also placed on record.

Having regards to the above, Ms. R Lalitha is appointed as RP of the Corporate Debtor.

IA(IBC)/962(CHE)2024 is **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)